

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.4 - IA/324(AHM)2024
In
C.P.(IB)/171(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Neesa Infrastructure Ltd

.....Applicant

.....Respondent

Order delivered on 19/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent / RP : Mr. Atul Sharma, Advocate

ORDER

IA/324(AHM)2024

Despite repeated calls, none has appeared on behalf of the applicant to press this application.

Re-list on 11.03.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)